

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S KISHORI LAL
SUDESH KUMAR METALS PVT. LTD.**

SR. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/S Kishori Lal Sudesh Kumar Metals Pvt Ltd
2.	Date of incorporation of corporate debtor	16.09.1991
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Jaipur (Rajasthan)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27107RJ1991PTC006195
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: E-127, Industrial Area, Bhiwadi Alwar, (Rajasthan)
6.	Date of closure of Insolvency Resolution Process	4 th August 2020
7.	Liquidation commencement date of corporate debtor	7 th October 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Hansraj Mutreja Regd No IBBI/IPA-002/IP-N00221/2017-18/10673
9.	Address and e-mail of the liquidator, as registered with the Board	Hansraj Mutreja Regd No. IBBI/IPA-002/IP-N00221/2017-18/10673 Address: Mutreja & Associates, 146/8, Premium Center, Zone-1, M.P. Nagar, Bhopal -462011(MP) Email: mutreja@sancharnet.in
10.	Address and e-mail to be used for correspondence with the liquidator	Mutreja & Associates, 146/8, Premium Center, Zone-1, MP. Nagar Bhopal-462011 (MP) Email: mutreja@sancharnet.in Hrmutreja1@gmail.com
11.	Last date for submission of claims	6 th November, 2021



Notice is hereby given that the National Company Law Tribunal Jaipur Bench has ordered the commencement of liquidation of the **M/S Kishori Lal Sudesh Kumar Metals Pvt. Ltd** on **7th October, 2021**.

The stakeholders of **M/S Kishori Lal Sudesh Kumar Metals Pvt Ltd** are hereby called upon to submit their claims with proof on or before **6th November 2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 09th October, 2021
Place: Bhopal


Hansraj Mutreja
Liquidator
For M/s Kishori Lal Sudesh Kumar
Metals Pvt. Ltd

IBBI/IPA-002/IP-N00221/2017-18/10673

